

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 752/2022

In the matter of:

Sh. Vijay Kumar

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH: 13.03.2023

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Dated: 24.02.2023

Delhi Pollution Control Committee

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PRINCIPAL BENCH, NEW DELHI**

①

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 03.01.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 03.01.2023 and was pleased to constitute a Joint Committee of DPCC and District Magistrate (North West) to look into the matter to visit the site at Mangolpuri – Sultanpuri to check the contents of the complaint. It was alleged that there are three hot mix plants operating on the bridge of drains at Mangolpuri – Sultanpuri. The plants are operating by burning rubber, old tyre-tubes, used oil from industries and chemical waste. The District Magistrate (North West) was nominated as nodal officer for compliance.



2. That in compliance to the order passed by this Hon'ble Tribunal inspection of the bridges were carried out on 15.02.2023 by the joint Committee consisting of Revenue Department and DPCC. The joint team has visited all seven bridges around Sultan Puri and Mangol Puri and team also taken photographs with time and date stamped, geo-tagging etc. During inspection, no hot mix plant/ construction observed in any of the bridge. Copy of the inspection report and photographs are collectively enclosed herewith as **Annexure R-1 (Colly)**.
3. That earlier, one Sh. Vijay Kumar, President Sultan Puri RWA filed complaint to DPCC on the same subject. This complaint was forwarded to the then North Delhi Municipal Corporation on 10.12.2021. Copy of the forwarding letter dated 10.12.2021 is enclosed herewith as **Annexure R-2**.
4. The present status report may kindly be taken on record.



(Satender Kumar)

Sr. Environmental Engineer

JOINT INSPECTION REPORT in NGT matter OA No 752/2022

(3)

Annexure-R-1-Colly

As per Hon'ble NGT order dated 03.01.2023 in O.A No 752/2022 in the matter of "Vijay Kumar Vs Govt. of NCT of Delhi" regarding three hot mix plants operating on the bridge of chains at Mangolpuri - Sultanpuri.

On 15.02.2023 inspection of aforementioned site was carried out by the nominated members of Joint Committee and following are the observations:

During inspection following bridges were inspected which were on the chains at Mangolpuri - Sultanpuri.

- ① Sultanpuri Majra Gaon to Hari Jan Basti (Lat: 28.68776589°
Long: 77.07450777°)
- ② Sultanpuri Jalebi Chowk to Sultanpuri Majra Gaon (Lat: 28.69190979°
Long: 77.07578667°)
- ③ Sultanpuri to Mangolpuri S block (Lat: 28.6931838°
Long: 77.07895244°)
- ④ Sultanpuri A&B Block to Mangolpuri X-block (Lat: 28.69540113°
Long: 77.07933065°)
- ⑤ Sultanpuri B&C Block to Mangolpuri K-block (Lat: 28.69746048°
Long: 77.08177605°)
- ⑥ Sultanpuri P-Block to Mangolpuri Y-Block (Lat: 28.70044503°
Long: 77.08568379°)
- ⑦ Budh Vihar to Mangolpuri Y-Block (Lat: 28.70342326°
Long: 77.08849997°)

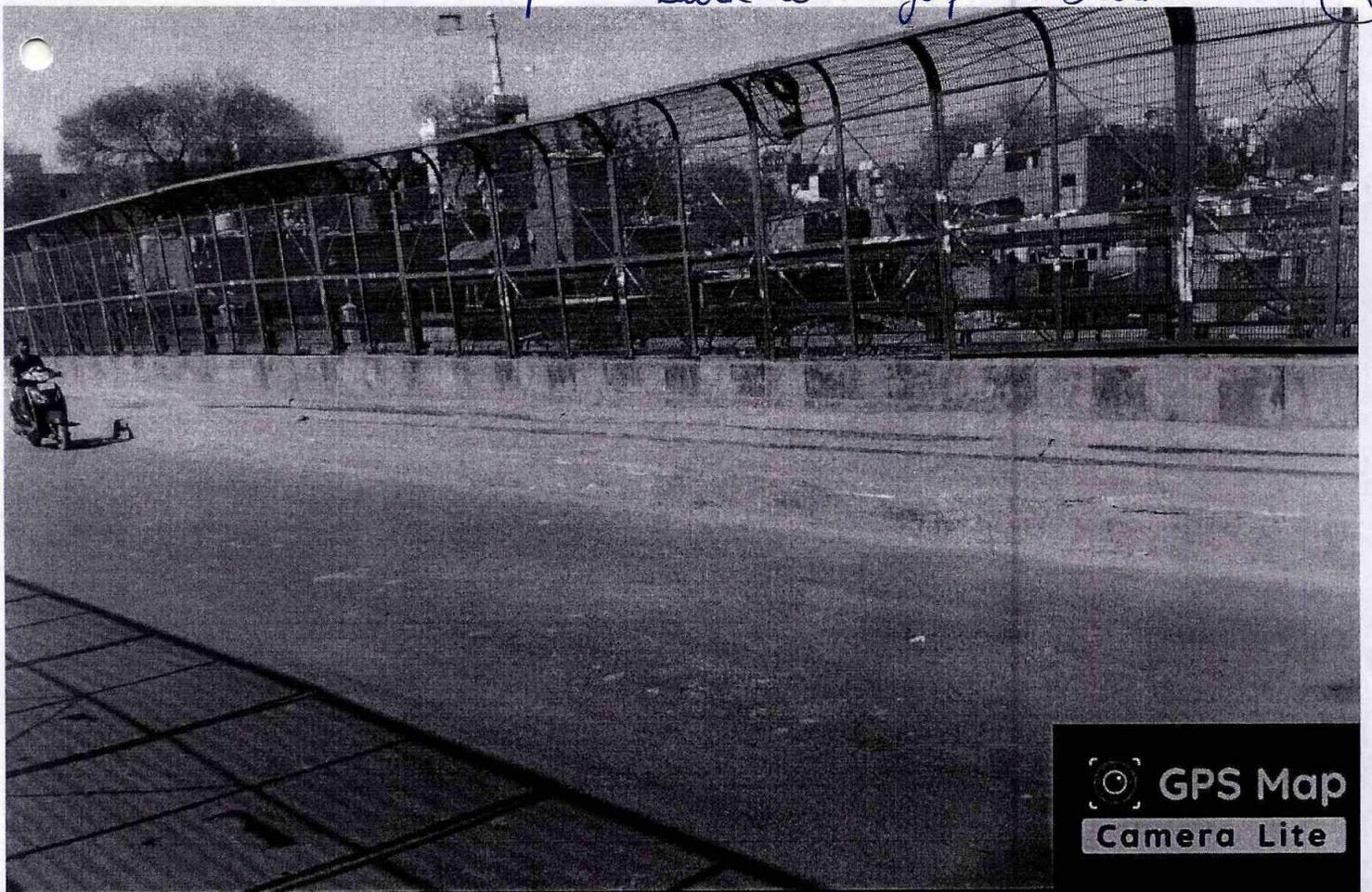
It was observed during inspection that there was no construction/maintenance work going on at the bridges mentioned above. (Photographs along with time stamped, geo-tagged are attached with this inspection report)

Deepanshu Puri
15.02.23
DEEPANSHU PURI
JEE, DPCC

Shyam Singh Dangwal
15/02/23
SHYAM SINGH DANGWAL
Executive Magistrate (Rohini)
D.C. Office, Distt. (NW)
Kanjhawala, Delhi-110081

Sultanpuri P-Block to Mangolpuri Y Block

9



GPS Map
Camera Lite

P32P+36G, Police Station Rd, Block W, Block B2, Mangolpuri,
Delhi, 110086, India

Latitude

28.70044503°

Local 01:50:17 PM

GMT 08:20:17 AM

Longitude

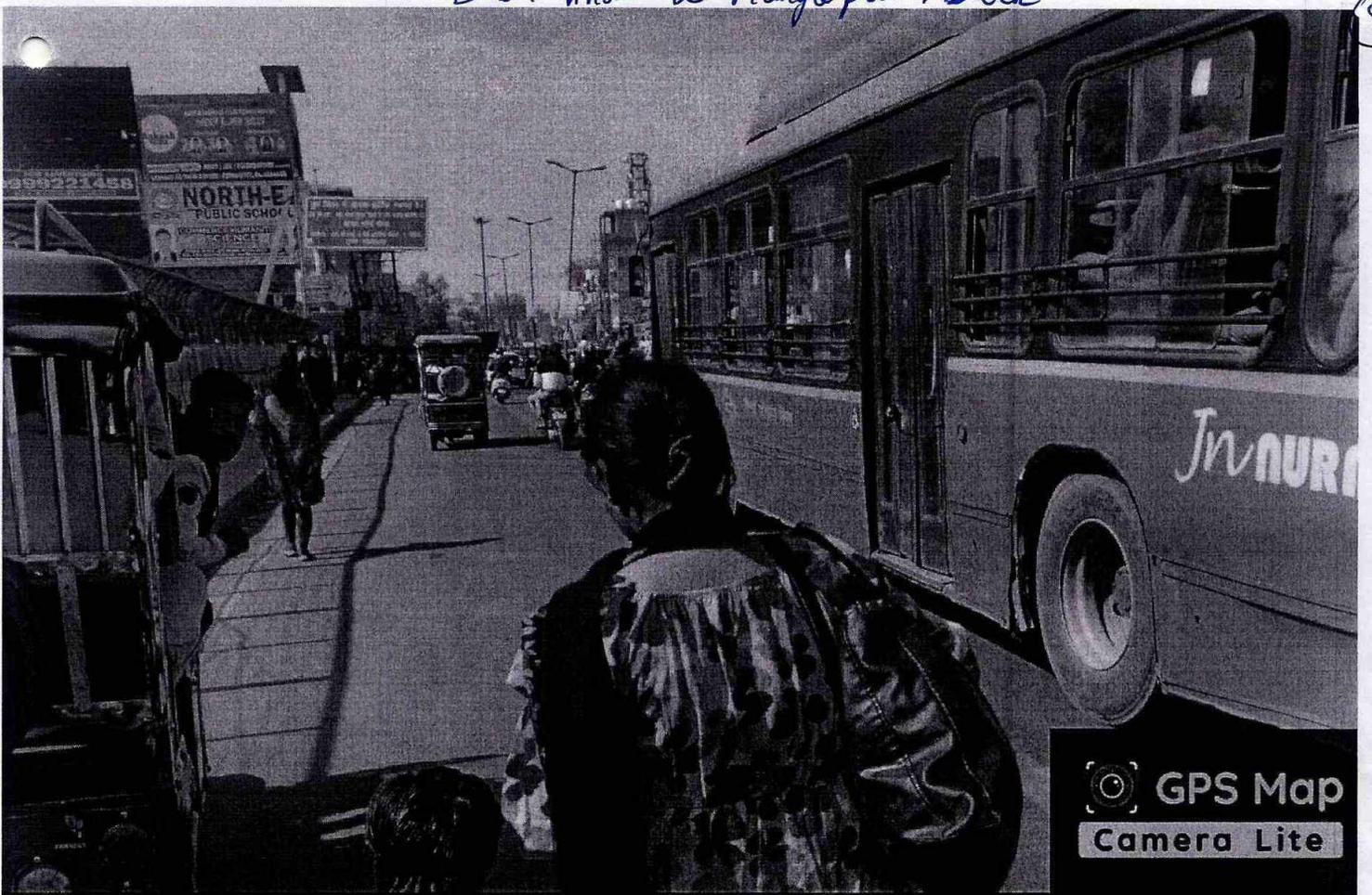
77.08568379°

Altitude 214 meters

Wednesday, 15.02.2023

Budh Vihar to Mangolpuri Y Block

5



GPS Map
Camera Lite

P33Q+CF7, Y- Block Rd, Pocket C, Mangolpur Khurd,
Mangolpuri, Delhi, 110083, India

Latitude

28.70342326°

Local 01:54:33 PM

GMT 08:24:33 AM

Longitude

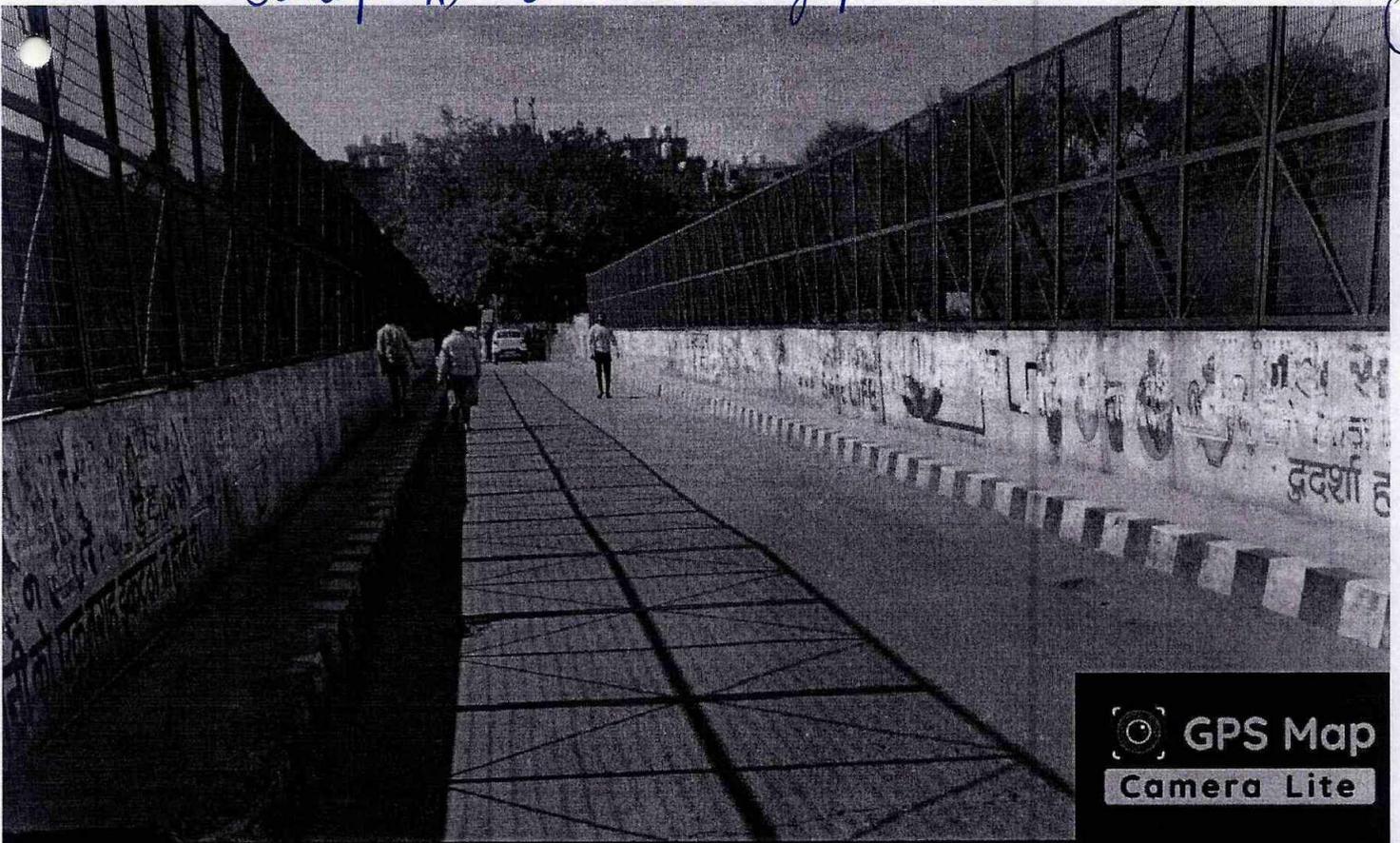
77.08849997°

Altitude 214 meters

Wednesday, 15.02.2023

Sultanpuri A, B Block to Mangolpuri X-Block

6



GPS Map
Camera Lite

Sanjay Gandhi Memorial Hospital Staff Quarters, SANJAY
GANDHI MEMORIAL HOSPITAL, Block X, Sultanpur Majra,
Mangolpuri, Delhi, 110083, India

Latitude

28.69540113°

Local 01:40:28 PM

GMT 08:10:28 AM

Longitude

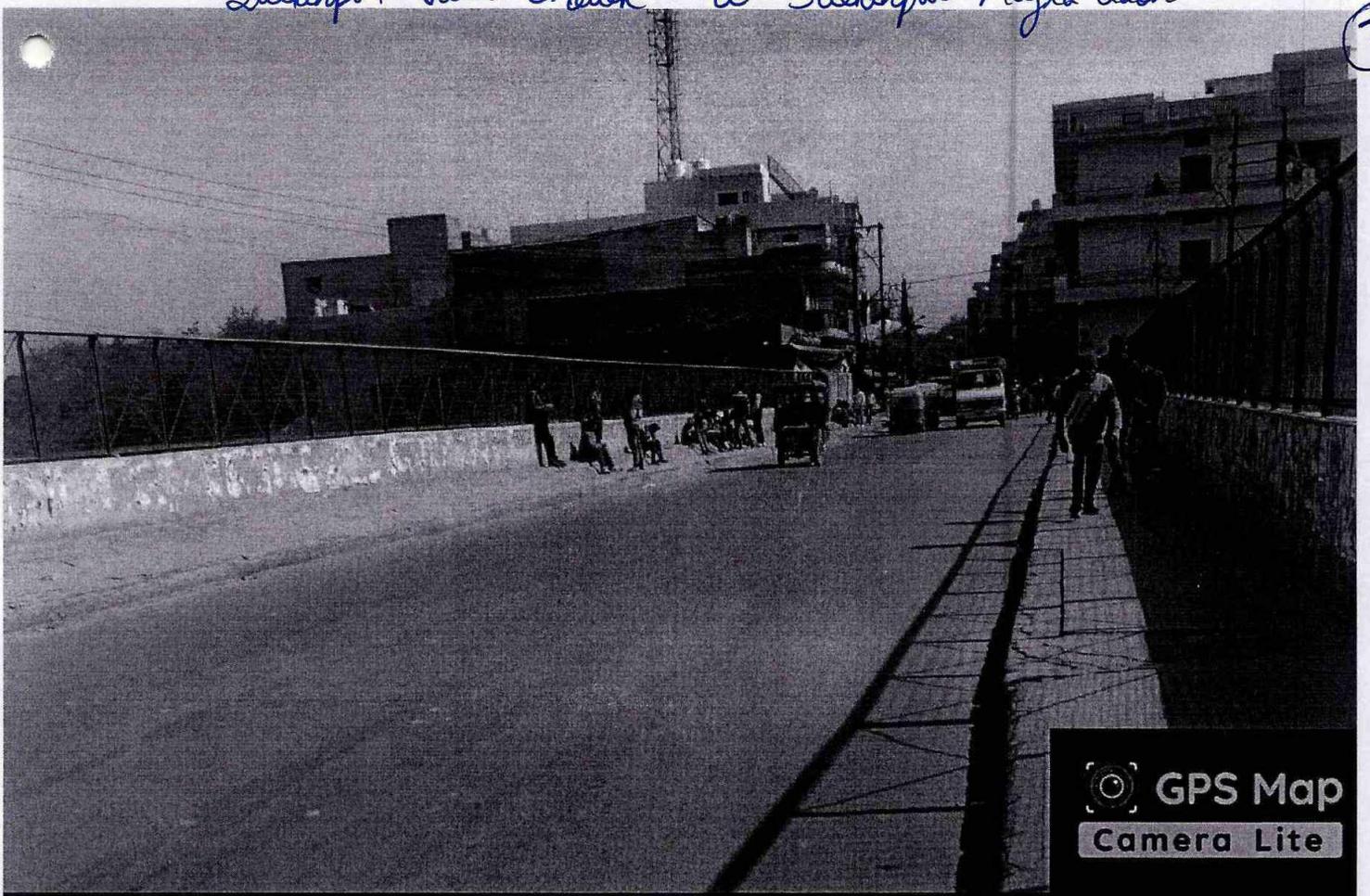
77.07933065°

Altitude 214 meters

Wednesday, 15.02.2023

Sultanpuri Talebi Chowk to Sultanpur Majra Gash

7



GPS Map
Camera Lite

B10/35, Friends Enclave, Mangolpuri, New Delhi, Delhi
110041, India

Latitude

28.69190979°

Longitude

77.07578667°

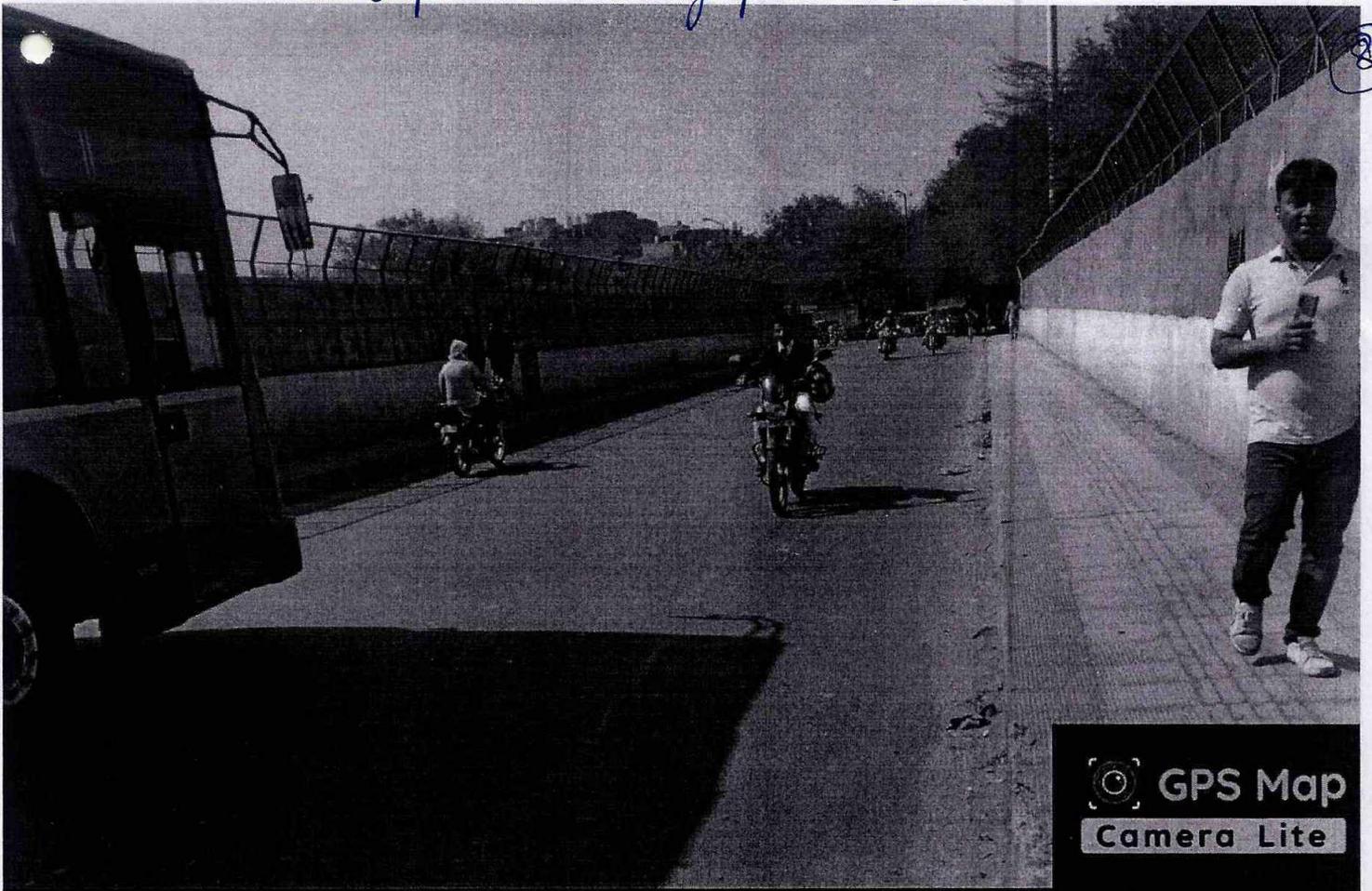
Local 01:29:42 PM

GMT 07:59:42 AM

Altitude 12.83 meters

Wednesday, 15.02.2023

Sultanpuri to Mangolpuri S-Block



GPS Map
Camera Lite

U-82, U-82, Mangolpuri Rd, Friends Enclave, Mangolpuri,
New Delhi, Delhi 110083, India

Latitude

28.6931838°

Local 01:34:22 PM

GMT 08:04:22 AM

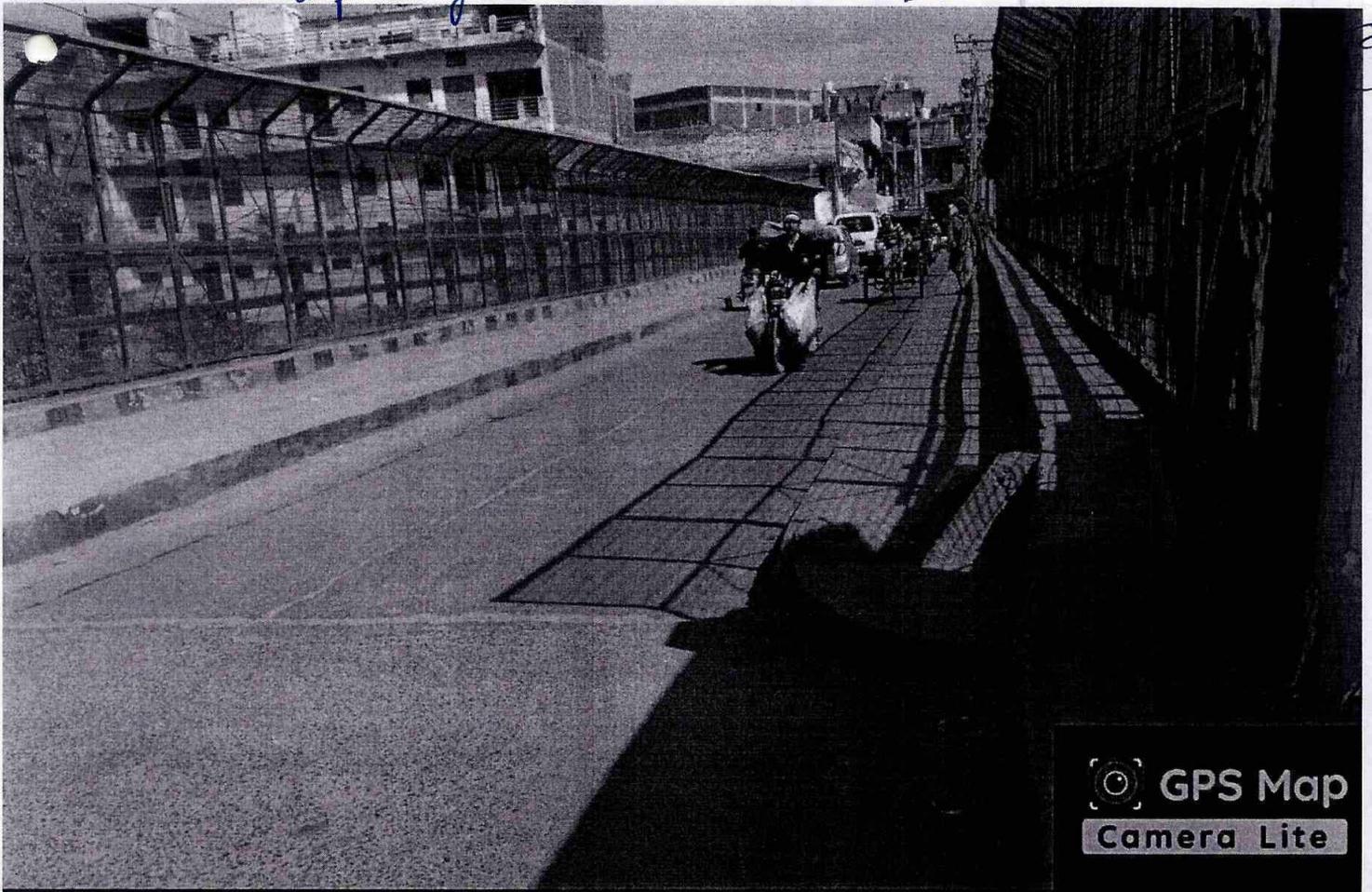
Longitude

77.07895244°

Altitude 214 meters

Wednesday, 15.02.2023

Sultanpur Majra Caon to Hari Jan Basti



GPS Map
Camera Lite

40, Sultanpur Mazra Rd, near Diamond Park, Sultanpur Majra
Village, Mangolpuri, Delhi, 110086, India

Latitude

28.68776589°

Local 01:15:38 PM

GMT 07:45:38 AM

Longitude

77.07450777°

Altitude 12.83 meters

Wednesday, 15.02.2023

Sultanpuri B&C Block to Mangolpuri K-Block

10



GPS Map
Camera Lite

K-371, Block B2, Mangolpuri, Delhi, 110086, India

Latitude

28.69746048°

Longitude

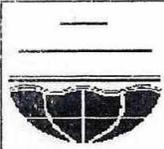
77.08177605°

Local 01:46:08 PM

GMT 08:16:08 AM

Altitude 214 meters

Wednesday, 15.02.2023



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6

visit us at : <http://dpcc.de> lhigovt.nic.in

Annexure R-2

F.No DPCC/CMC-III/2021/10687-88

Dated: 10/11/21

To,

**The Commissioner (MCD) (North),
4th Floor, Dr.SPM, Civic Centre, Minto Road,
Delhi - 110002**

Sub:- Redressal of public complaint of Sh. Vijay Kumar

Sir,

Please find enclosed herewith a complaint received on **24.11.2021** from **Sh. Vijay Kumar, Sultanpuri Resident Welfare Association , B-2/444, Sultanpuri , New Delhi-110086** against **Air Pollution by Mestrik (burning of tyres, Plastic tubes, Clothes and rubbers)**

The contents of the complaint are self explanatory. The complaint is being forwarded for necessary action at your end in pursuance of orders dated 07.05.2004 passed by Hon'ble Supreme Court in the matter regarding "Shifting of Industries from non-confirming/ residential areas". The order dated 07.05.2004 Hon'ble Supreme Court is very clear to the effect that all industrial units operating in non-confirming/ residential areas of the Delhi in violation of Master Plan of Delhi have to be closed down/ shifted.

In the meeting held on 08.12.2010, 14.07.2011 and 09.12.2011 in the office of Chief Secretary Delhi for implementation of above order, it has been decided that action on industries operating in non-confirming areas and violating Master Plan of Delhi will be taken under the Delhi Development Act by DDA in development areas and MCD in other areas.

DPCC acts under the provisions of Environmental Laws only on legal units, duly explained and agreed in the meeting taken on 08.12.2010, 14.07.2011 and 09.12.2011 by the Chief Secretary of Delhi on the issue. Therefore, kindly take necessary action as per meeting dated 08.12.2010, 14.07.2011 and 09.12.2011 under intimation to this office and complainant. In case the aforementioned unit is conforming to the site as per MPD-2021, kindly inform this office so that DPCC may ensure action as per the provisions under appropriate Environmental statute(s).

Yours faithfully,

Deepankar Ravi

**Jr. Environmental Engineer,
Consent management Cell-III**

Copy for information to:

1. Sh. Vijay Kumar, Sultanpuri Resident Welfare Association , B-2/444, Sultanpuri ,
New Delhi-110086

o/c